

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1669/2023, IA (IBC)/508/2024 and IA (IBC)/(Liq)/10/2024 in CP(IB) No.104/7/HDB/2020</b>
<b>NAME OF THE COMPANY</b>	<b>Sri Mata Infratech Limited</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>State Bank of India</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Sri Mata Infratech Limited</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1699/2023**

**Present:** Ld. Counsel Mr. P. Ramesh Babu along with Mr. B. Naga Bhushan,  
Resolution Professional.  
Ld. Counsel Mr. Sathakarni Kanakamedala for the Respondent.

Pleadings stand completed. For hearing, **matter is adjourned to 08.08.2024.**

**IA (IBC)/508/2024**

**Present:** Ld. Counsel Mr. P. Ramesh Babu along with Mr. CA B. Naga  
Bhushan for the Applicant/RP.  
Ld. Counsel Mr. GP Yash Vardhan for the Respondent No.1.

**Matter is adjourned to 08.08.2024.**

**IA (IBC)/(Liq)/10/2024**

**Present:** Ld. Counsel Mr. P. Ramesh Babu along with Mr. B. Naga Bhushan,  
Resolution Professional.

**Matter is adjourned to 08.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**